

Constitution of Benches during Summer Vacation, 2016 at Allahabad.

(1) Week commencing from 01.06.2016.

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| 1 | Hon. The Chief Justice
Hon. Ranjana Pandya, J. | Division bench urgent PILs matters (civil and criminal). |
| | Thereafter | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 2 | Hon. V.K. Shukla, J.
Hon. Yashwant Varma, J. | Division bench urgent civil matters except PILs (civil and criminal). |
| 3 | Hon. Ran Vijai Singh, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 4 | Hon. Pankaj Mithal, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 5 | Hon. S.K. Gupta, J.
Hon. P.C. Tripathi, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 6 | Hon. B.K. Narayana, J.
Hon. R.N. Kakkar, J. | Division bench criminal matters. |
| | Thereafter: | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 7 | Hon. B. Amit Sthalekar, J. | Urgent service matters cognizable by Single Judge. |
| 8 | Hon. Pankaj Naqvi, J. | Applications under Sections 482 & 483 Cr.P. C.. |
| 9 | Hon. Bharat Bhushan, J. | Criminal matters (except bail applications, applications under Sections 482 & 483 Cr.P.C.). |
| 10 | Hon. Bachchoo Lal, J. | Major bail applications. |
| 11 | Hon. Manoj Kumar Gupta, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 12 | Hon. Anjani Kumar Mishra, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |

- ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
- 13 Hon. M.C. Tripathi, J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
- 14 Hon. Harsh Kumar, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 15 Hon. Om Prakash-VII, J. Minor bail applications.
- 16 Hon. Pratyush Kumar, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 17 Hon. Abhai Kumar, J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.

(2) Week commencing from 06.06.2016

- 1 Hon. V.K. Shukla, J.
Hon. Yashwant Varma, J. Division bench urgent civil matters; including PILs (civil and criminal).
- 2 Hon. Ran Vijai Singh, J. Urgent service matters cognizable by Single Judge.
- 3 Hon. Pankaj Mithal, J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
- 4 Hon. S.K. Gupta, J.
Hon. P.C. Tripathi, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 5 Hon. B.K. Narayana, J.
Hon. R.N. Kakkar, J. Division bench criminal matters.
- Thereafter: Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.

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| 6 | Hon. B. Amit Sthalekar, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 7 | Hon. Pankaj Naqvi, J. | Applications under Sections 482 & 483 Cr.P. C.. |
| 8 | Hon. Bharat Bhushan, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 9 | Hon. Bachchoo Lal, J. | Major bail applications. |
| 10 | Hon. M.K. Gupta, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 11 | Hon. Anjani Kumar Mishra, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 12 | Hon. M. C. Tripathi, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 13 | Hon. Ranjana Pandya, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 14 | Hon. Harsh Kumar, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 15 | Hon. Om Prakash-VII, J. | Minor bail applications |
| 16 | Hon. Amar Singh Chauhan, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 17 | Hon. Abhai Kumar, J. | Criminal matters (except bail applications, applications under Sections 482 & 483 Cr.P.C.). |

- 18 Hon. Pratyush Kumar, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.

(3) Week commencing from 13.06.2016.

- 1 Hon. V.K. Shukla, J.
Hon. Amar Singh Chauhan, J. Division bench criminal matters and urgent civil matters, including PILs (civil and criminal).
- 2 Hon. Sudhir Agarwal, J. Criminal matters (except bail applications).
- 3 Hon. Sudhir Kumar Saxena, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 4 Hon. P.K.S. Baghel, J. Urgent civil matters (except service matters) cognizable by Single Judge.
- 5 Hon. S.P. Kesarwani, J. Urgent service matters cognizable by Single Judge.
- 6 Hon. Om Prakash-VII, J. Minor bail applications
- 7 Hon. Pratyush Kumar, J.
Hon. Alok Kumar Mukherjee, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 8 Hon. Abhai Kumar, J. Major bail applications.

(4) Week commencing from 20.06.2016

- 1 Hon. Arun Tandon, J.
Hon. Sunita Agarwal, J. Division bench urgent civil matters; including PILs (civil and criminal).
- 2 Hon. Dilip Gupta, J.
Hon. Alok Kumar Mukherjee, J. Division bench criminal matters.
- 3 Hon. Krishna Murari, J.
Hon. Mohd. Tahir, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 4 Hon. Vikram Nath, J.
Hon. K.J. Thaker, J. Criminal Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 5 Hon. N.A. Moonis, J. Applications under Sections 482 & 483 Cr.P. C..
- 6 Hon. P.K.S. Baghel, J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.

- 7 Hon. R.S.R. (Maurya), J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
- 8 Hon. Manoj Misra, J. Major bail applications.
- 9 Hon. S.P. Kesarwani, J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
- 10 Hon. K.N. Bajpayee, J. i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
- 11 Hon. Ashwani Kumar Mishra, J. Urgent civil matters (except service matters) cognizable by Single Judge.
- 12 Hon. V.K. Birla, J. Urgent service matters cognizable by Single Judge.
- 13 Hon. Vijay Lakshmi, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
- 14 Hon. Arvind Kumar Mishra-I, J. Minor bail applications
- 15 Hon. Mukhtar Ahmad, J. Criminal matters (except bail applications, applications under Sections 482 & 483 Cr.P.C.).
- 16 Hon. Vinod Kumar Misra, J. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.

(5) Week commencing from 27.06.2016

- 1 Hon. The Chief Justice
Hon. Pratyush Kumar, J. Division bench urgent PILs matters (civil and criminal).

Thereafter

Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.

2	Hon. Arun Tandon, J. Hon. Sunita Agarwal, J.	Division bench urgent civil matters except PILs (civil and criminal).
3	Hon. Dilip Gupta, J. Hon. Ashwani Kumar Mishra, J.	Division bench criminal matters.
4	Hon. Krishna Murari, J. Hon. Mohd. Tahir, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
5	Hon. Vikram Nath, J. Hon. K.J. Thaker, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
6	Hon. A.K. Tripathi, J.	<ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
7	Hon. N.A. Moonis, J.	Applications under Sections 482 & 483 Cr.P. C..
8	Hon. R.S.R. (Maurya, J.	Urgent service matters cognizable by Single Judge.
9	Hon. Manoj Misra, J.	Major bail applications.
10	Hon. S.P. Kewarwani, J.	Urgent civil matters (except service matters) cognizable by Single Judge.
11	Hon. K.N. Bajpayee, J	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
12	Hon. V.K. Birla, J.	<ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
13	Hon. Vijay Lakshmi., J.	<ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge.
14	Hon. Mukhtar Ahmad, J.	Minor bail applications
15	Hon. Arvind Kumar Mishra-I, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.

- 16 Hon. Vinod Kumar Misra, J. Criminal matters (except bail applications, applications under Sections 482 & 483 Cr.P.C.).

Senior Vacation Judge at Allahabad

1. Hon'ble Mr. Justice V.K. Shukla : Weeks commencing from 06.06.2016 and 13.6.2016.
2. Hon'ble Mr. Justice Arun Tandon : Weeks commencing from 20.06.2016.

**CHIEF JUSTICE
03.05.2016**